

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 614**  
**IB-837/ND/2022**

**IN THE MATTER OF:**

**Small Industries Development Bank of India**

**...PETITIONER**

**Vs.**

**Ms. Sonali Rastogi**

**...RESPONDENT**

**Section**

**U/s 95(1) of IB Code, 2016**

**Order delivered on 07.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:**

**For the Personal Guarantor**

**:Mr. Swastika Kumari, Adv.**

**For the Respondent**

**:**

**ORDER**

**IA/228/2024**

None appears on behalf of the RP at the time of hearing of the matter. Ld. Counsel on behalf of the Personal Guarantor is present and submitted that they have not received the copy of the report. In the interest of Justice, list the matter on **08.03.2024**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**